

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER	:	
PETITION NUMBER	:	IND/658/ (IB)/CB/2017
NAME OF THE PETITIONER(S)	:	PREMIER STEEL COMPLEX PVT LTD
NAME OF THE RESPONDENT(S)	:	VIBGYOR AUTOMOTIVE PVT LTD
UNDER SECTION	:	9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		


1. C.V. RAMACHANDRA MURTHY
Lead by
V. RAMAKRISHNAN
Senior Advocate.

Come for Responders


05/6/17

ORDER

No representation for the petitioner. Counsel for the respondent is present, filed counter and submitted that the application is not maintainable as there is non compliance of Section 9 (3) (b) & (c) of the I&B Code, 2016. The matter is adjourned for the presence of the petitioner. Put up on **09.06.2017 at 02.30 P.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)